

**FORM A**  
**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF  
CORNING FINOLEX OPTICAL FIBRE PRIVATE LIMITED**

|   |                                                                                              |                                                                                                                                                                                                                                                                      |
|---|----------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1 | Name of Corporate Person                                                                     | <b>CORNING FINOLEX OPTICAL FIBRE PRIVATE LIMITED</b>                                                                                                                                                                                                                 |
| 2 | Date of Incorporation of Corporate Person                                                    | 2 <sup>nd</sup> May 2011                                                                                                                                                                                                                                             |
| 3 | Authority under which Corporate Person is incorporated/ registered                           | Ministry of Corporate Affairs                                                                                                                                                                                                                                        |
| 4 | Corporate Identity Number / Limited Liability Identity Number of Corporate Person            | U74900PN2011PTC139393                                                                                                                                                                                                                                                |
| 5 | Address of the Registered Office and Principal Office (If Any) of Corporate Person           | D-237, MIDC, Phase - II, Chakan Industrial Area, Varale, Tal. Khed Chakan Pune MH 410501 IN                                                                                                                                                                          |
| 6 | Liquidation Commencement date of Corporate Person                                            | 30 <sup>th</sup> March 2022                                                                                                                                                                                                                                          |
| 7 | Name, Address, Email Address, Telephone Number and the Registration Number of The Liquidator | <b>Name:</b> Rajeev Bhambri<br><b>Address:</b> SCO # 9, 2 <sup>nd</sup> Floor, Jandu Tower, Miller Ganj, GT Road, Ludhiana – 141003.<br><b>Email:</b> rajeev.bhambri@gmail.com<br><b>Mobile:</b> 9915710010<br><b>Regd. No:</b> IBBI/IPA-002/IP-N00152/2017-18/10399 |
| 8 | Last Date for submission of claims                                                           | 29.04.2022                                                                                                                                                                                                                                                           |

Notice is hereby given that CORNING FINOLEX OPTICAL FIBRE PRIVATE LIMITED has commenced voluntary liquidation on 30.03.2022. The stakeholders of CORNING FINOLEX OPTICAL FIBRE PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 29.04.2022 to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

  
  
**Rajeev Bhambri, Liquidator**

Date: 04.04.2022  
Ludhiana